

## (ii) SILENT VALLEY HYDRO ELECTRIC PROJECT.

\*SHRI V.S. VIJAYA RAGHAVAN (Palghat): Sir, my Constituency has attracted world-wide attention as the centre of Silent valley hydro electric project. As you know the Govt. of Kerala has already made an investment of Rs. 3 crores in this Project. But unfortunately further work on this has to be suspended due to an unseemly controversy raised by a section of environmentalists. Sir, needless to say that this Project is so vital to the future development of Kerala that unless it is completed there will be terrible power shortage in Kerala by 1985. It is generally believed that Kerala has got surplus electricity. This surplus is an illusion as is borne out by facts. For example, the average per capita consumption of electricity in a civilized society is 500 units. But, in Kerala the per capita consumption is only 93 units which is far below the national average of 135 units. At present Kerala is producing 4715 million units of electricity. By 1982-83 the total consumption will be of the order of 6122.4 million units. The production will only be to the order of 5539 million units if Idamalayar Project is also completed. By 1985 the deficit will go up to 1046 million units. This presents a very grim picture. Power shortage of this dimension can be met only if Silent Valley Project is completed. In this connection it may be mentioned that although there are possibilities of other river projects in Malabar area most of these small rivers are under dispute. Silent Valley is the only project which is free from any dispute. This project is very essential for the development of the most backward area of Malabar.

Sir, certain interested Parties have deliberately created the controversy about up setting the ecological balance. The Govt. of Kerala has already assured the Centre that adequate protective measures have been taken. Under these circumstances I request the Govt. of India to make its position clear in regard to this project so that the Kerala Govt. can proceed with the work.

MR. SPEAKER: You should have read the script which you have given to me in English. I do not now know what you have read.

SHRI V.S. VIJAYA RAGHAVAN: I have spoken in Malayalam.

PROF. MADHU DANDAVATE: I have listened. It is a correct translation.

## (iii) DELAY IN COMPLETION OF PATNA-HAJIPUR GANGA BRIDGE.

श्री राम बिल्लसत बलवान (हाजीपुर): अध्यक्ष महोदय, मैं निम्नलिखित अव्यक्त लोक महत्व के विषय की ओर सदन का ध्यान आकर्षित करना चाहता हूँ।

बिहार में पटना हाजीपुर गंगा पुल निर्माण का कार्य पिछले दस वर्षों से चल रहा है लेकिन अभी भी अधूरा पड़ा है। पुल के निर्माण की लागत अनुमानित व्यय से काफी बढ़ गई है। उस पुल निर्माण का कार्य गेमत कम्पनी द्वारा कराया जा रहा है। इस साल भी सीमेण्ट के अभाव में पुल निर्माण का कार्य बन्द है। यह पुल राष्ट्रीय सुरक्षा की दृष्टि से काफी महत्वपूर्ण है तथा भारत-नेपाल को जोड़ने का एक मुख्य मार्ग है। वैसे यह पुल राज्य सरकार से सम्बन्धित है लेकिन केन्द्रीय सरकार ने चौबी योजना अवधि में इस पुल पर 50 प्रतिशत खर्च के लिए गैर योजना ऋण दिया।

जिस रफ़्तार से पुल का निर्माण कार्य चल रहा है उससे ऐसा प्रतीत होता है कि आगामी कई वर्षों में भी पुल का निर्माण नहीं हो सकेगा।

अतः भारत सरकार से मांग है कि केन्द्रीय अनुदान देकर प्रविलम्ब पटना हाजीपुर गंगा पुल निर्माण का कार्य पूरा किया जाये।

## (IV) INCREASE IN THE FARES ON BOMBAY SUBURBAN TRAVEL BY THE CENTRAL RAILWAY AUTHORITIES.

DR. SUBRAMANIAM SWAMY (Bombay North-East): Sir the Central Railway authorities have raised the fare on Bombay suburban travel, and also withdrawn the facility of travel on one season ticket in Main and Harbour Branch lines.

This rise and withdrawal of facility is totally unwarranted and coming as it is just one week before Parliament session and the presentation of the Railway budget, it amounts to a contempt of parliament by the Central Railway authorities.

I demand the cancellation of this fare rise, and the restoration of the travel facility.